

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Indian Post Office Act, 1898 :

(i) The Indian post Office (Tenth Amendment Rules) Rules 1986 published in Notification No. G.S.R. 1333 (E) in Gazette of India dated the 29th December, 1986.

(ii) The Indian Post Office (Second Amendment) Rules, 1987 published in Notification No. G.S.R. 85(E) in Gazette of India dated the 9th February, 1987.

[Placed in Library. see No. LT-4053/87]

(2) A statement (Hindi and English versions) showing reasons for delay in laying \*the Indian Telegraph (Second Amendment) Rules, 1986 published in Notification N. G.S.R. 314 in Gazette of India dated the 26th April, 1986.

[Placed in Library. see No. LT-4054/87]

Annual Report and Review on the working of Central Power Research Institute Bangalore for 1985-86 and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Power Research Institute, Bangalore for the year 1985-86.

\*The Rules were laid on the Table on 10th March, 1987.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, see No. LT-4055/87]

12.10 hrs.

#### MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 20th March, 1987.”

Jute packaging Materials (compulsory use in packing commodities) Bill.

As passed by Rajya Sabha

SECRETARY GENERAL : Sir, I lay on the Table the Jute Packaging Materials (Compulsory Use in Packing Commodities) Bill, 1987, as passed by Rajya Sabha.

12.11 hrs,

[*English*]

#### PUBLIC ACCOUNTS COMMITTEE

##### Seventy-Second Report

SHRI E. AYYAPU REDDY (Kurnool): I beg to present the Seventy second Report (Hindi and English versions) of the public Accounts Committee on Action Taken on the 26th Report (8th Lok Sabha) on National Cooperative Development Corporation.